

MR. DEPUTY SPEAKER: You please take your seat. Allow the Minister to say what he has to say. It is not necessary now. We will take it up later on

(*Interruptions*)

MR. DEPUTY SPEAKER: Please don't complicate the matter. He understands.

(*Interruptions*)

SHRI LOKANATH CHOUDHURY: I want to say that the Chairman said that he will come as early as possible. So, it may mean any time before 6 p.m. (*Interruptions*)

MR. DEPUTY SPEAKER: We will go wholly by the record, we will take it up. Please sit down

(*Interruptions*)

SHRI LOKANATH CHOUDHURY: Definitely they want to disturb the proceedings of the House (*Interruptions*)

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED) Mr. Deputy Speaker, Sir, as you rightly said, the National Integration Council Meeting was scheduled on 11th. So, on 10th I wrote a letter to the hon. Speaker requesting that on this day there should be no business in my name. Even I spoke to him on telephone, he assured me that on 11th there will be no business. I was in the House, I did not know that the Speaker has not accepted my requesting. I received the message at 3.50 p.m. I was busy, I was conducting the National Integration Council Meeting. I came rushing. I offer my apologies to the hon. Members of the House, I don't mean any disrespect or discourtesy to the Members of the House. I know, the matter about which I am making the statement is very important, it is the concern of the whole nation. Therefore, again I offer my apologies.

MR. DEPUTY SPEAKER: I think the

matter should end here. Please allow him to make the statement.

(*Interruptions*)

MR. DEPUTY SPEAKER: Well, he was busy with the National Integration Council Meeting.

SHRI SOMNATH CHATTERJEE: They never bothered about that Council. (*Interruptions*)

SHRI BASUDEB ACHARIA: There was no meeting of the National Integration Council in the last five year. (*Interruptions*)

17.04 hrs.

STATEMENT BY MINISTER

Murder of Shri Mushirul Haq and his Personal Secretary, Shri Ghulam Nabi

[*English*]

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): It is with great sorrow that I have to further inform this House that the abductors have killed Shri Mushirul Haq, Vice Chancellor, and his Personal Secretary Shri Ghulam Nabi. Their bodies were recovered from Lasjan area on the outskirts of Srinagar city around the midnight of April 10/11, 1990. At about 11.30 PM a telephone call was reportedly received in the Police Control Room informing that two bodies were lying in the area. The police went to spot and recovered the dead bodies, which were, later, identified. The bodies bore mark of bullet wounds. It appears they were shot in the back. We convey our heartfelt condolences to the bereaved families; and strongly condemn this dastardly act of the terrorists. We reiterate our resolve to relentlessly pursue and bring the cowardly groups of criminals to book.

These murders confirm the views expressed in both the House of Parliament

yesterday (10.4.90) that Amanullah Khan's statement in New York on 9.4.90 was virtually an instruction to the abductors to carry out these despicable crimes. Pakistan Government's support to Amanullah Khan and the fact that Pakistan agencies have been aiding and instigating the militants in some parts of our country is sponsoring terrorism in the adjoining areas of our country.

The State administration will continue its intensive drive against the terrorists and misguided secessionist elements in the Valley.

SHRI JASWANT SINGH (Jodhpur): I know that it is not usual to permit clarifications on such occasions. There is just one small question that I am to ask. I am given to understand.

SHRI SANTOSH MOHANDEV (Tripura East): I would not mind it, but I have also a question to ask. (*Interruptions*)

SHRI JASWANT SINGH: Then I can't because I can't break the convention. (*Interruptions*)

SHRI DINESH SINGH (Pratapgarh): This is not a *suo motu* statement. This is a statement at the request of the House. So, you are welcome to ask clarifications. (*Interruptions*)

17.05 hrs.

DISCUSSION UNDER RULE 193

Communal riots in Gujarat and other parts of the Country

[*English*]

MR. DEPUTY-SPEAKER: The next item is discussion under Rule 193. Shri Harish Rawat.

[*Translation*]

SHRI HARISH RAWAT (Almora): Mr. Deputy Speaker, Sir I am initiating this discussion with a heavy heart. Tolerance and endurance have been the rare characteristics of our culture in the world.

[*English*]

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): Sir, I want to attend the National Integration Council. (*Interruptions*)

SHRI DINESH SINGH (Pratapgarh): Again, it would be a serious mistake Mr. Home Minister. You cannot give an excuse of another meeting to leave the House. You can walk out, we have no objection. But if you say that you have to go to the National Integration Council meeting, we will not permit you to go.

[*Translation*]

MR. DEPUTY SPEAKER: Hon'ble Home Minister has since arrived in the House and wishes to go to the National Integration Councils meeting with permission of you all.

[*English*]

I am allowing time to go.

PROF. N.G. RANGA (Guntur): Sir, the Prime Minister is already there in that Conference. I do not think the Home Minister should also be present there.

[*Translation*]

SHRI DINESH SINGH: you are starting a wrong practice in the House. You would be divagating the House. Let me be very clear about it that by according such permission. (*Interruptions*)

[*English*]

SHRI VASANT SATHE (Wardha): Sir, the Prime Minister and the Deputy Prime